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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

OA NO. 1018/2001

New Delhi, this the 12th day of December, 2001

HON'BLE SH. V.K. MAJOTRA, MEMBER (A)
HON'BLE SH. KULDIP SINGH, MEMBER (J)

1. Smt. Jaywanti
Widow of Late Jai Kishore
2. Shri Anil Kumar
S/o Late Jai Kishore
3. Ms. Late
D/o Late Jai Kishore

(All residents of Mohalla Balmiki
Rawali Road, Moradnagar, Ghaziabad)

...Applicants

(By Advocate : Ms. Meenu Mainee)

Versus

1. The General Manager,
Northern Railway,
Baroda House,
New Delhi.
2. The Divisional Railway Manager,
Northern Railway,
New Delhi.

...Respondents.

(By Advocate : Sh. P.M. Ahlawat)

ORDER (ORAL)

By Sh. V.K. Majotra, Member (A)

Ms. Meenu Mainee seeks to withdraw this OA with liberty
to challenge the order of removal from service of the deceased
husband of the applicant. The OA is dismissed as withdrawn
with liberty in accordance with law. lb


(KULDIP SINGH)

Member (J)


(V.K. MAJOTRA)
Member (A)

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